

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

Allahabad : Dated this 27th day of March, 2000

Original Application No. 258 of 2000

District : Chandauli

COURT :-

Hon'ble Mr. M.P. Singh, A.M.

Birendra Prasad Sonkar,
S/o Late Panna Lal,
R/o Vill Mahewa,
Post Office Mughalsarai
Distt Chandauli.

(Sri S.N. Singh, Advocate)

..... Applicant

Versus

1. Divisional Railway Manager,
Eastern Railways, Mughalsarai,
District Chandauli.
2. Senior Divisional Personnel Officer,
Eastern Railways, Mughalsarai,
Chandauli.
3. Union of India through its
Secretary Ministry of Railway Deptt,
New Delhi.

..... Respondents

O R D E R

By filing this OA the applicant has sought the relief for issuance of a direction to the respondents to appoint the applicant as Class IV employee on compassionate ground. He has further sought the direction to the respondents to ~~consider~~ ^{consider} the claim of the applicant by way of deciding his representation regarding the appointment of the applicant to group 'D' post on compassionate ground.

2. The applicant has moved a representation for giving appointment on compassionate ground on 6-1-1997 and thereafter several reminders have been given to the respondent no. 2, but till now no decision has been taken by the respondent.



3. The respondents are, therefore, directed to take a decision on the representation of the applicant for appointment on compassionate ground and pass a speaking and reasoned order within a period of two months from the date of receipt of the order.

4. In view of the above direction, the OA is disposed of at the admission stage. There shall be no order as to costs.

W. J. H.
Member (A)

Dube/